

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1331(KB)2018
IA(I.B.C)/688(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	UNION BANK OF INDIA VS M/S. ENFIELDS GEMS & JEWELLERY LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr Vipul Kundalia,CS] For the Applicant
Mr. Tapan Bhanja]

ORDER

1. Ld.authorised representative for the applicant present.
2. **IA(I.B.C)/688(KB)2024**-Ld.authoised representative for the applicant seeks three days' time to file hard copy of this IA.
3. At request, time is allowed for the same.
4. Post the matter on **17/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)